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Title: Alleged violation of security guidelines by an M.P. and office functionary during his visit to Orissa.

MR. SPEAKER : Now, Shri Tripathy to speak. He is very anxious.

SHRI BRAJA KISHORE TRIPATHY (PURI): Sir, I am not anxious but this is a violation of the provisions of the Act of this Parliament and the Constitution.

MR. SPEAKER: You come to the subject.

SHRI BRAJA KISHORE TRIPATHY : I am coming to the subject. The discovery of India visit of Shri Rahul Gandhi, Member of Parliament and General Secretary of the AICC, to naxalite infested area of Koraput District of Orissa has put Orissa Government in a very fix and difficult position. Shri Gandhi is provided with 'Z' plus security, we had passed this Act for 'Z' plus security for VIPs and we are spending about Rs.100 crore in Budget for this purpose. Sir, you are always preaching for democracy that all are equal but I think some are more equal...*(Interruptions)*

MR. SPEAKER: We are also more equal than many of the citizens of this country.

...*(Interruptions)*

MR. SPEAKER: This is the difficulty. Please sit down. I would request Mr. Tripathy to refer to the subject.

...*(Interruptions)*

MR. SPEAKER: This is not right.[\[R14\]](#)

You are referring to the activities of some hon. Member of Parliament and so let us show some respect for each other.

SHRI BRAJA KISHORE TRIPATHY : Sir, I am only telling that in a country where we are practising democracy, all are equal and some are more than equal. I am not telling about anybody...*(Interruptions)*

MR. SPEAKER: You have passed this law in Parliament.

SHRI BRAJA KISHORE TRIPATHY: Sir, we have passed this law in Parliament...*(Interruptions)*

MR. SPEAKER: Please come to the subject.

...*(Interruptions)*

SHRI BRAJA KISHORE TRIPATHY : Sir, even though Shri Rahul Gandhi has been provided with Z+ security cover it is the responsibility of the State Government to provide him the necessary security other than the SPG security to which he is entitled. In accordance with the extant rules, all his movements are to be conveyed to the State Government for his safeguard. It is reported in the media that Shri Rahul Gandhi had left NALCO guest house ...*(Interruptions)* I am only referring to this in the interest of his safety. I am not telling anything against him...*(Interruptions)*

MR. SPEAKER: This is not right. The only thing here is about violation of a law. If there is a violation of law, then it endangers the security of the country. That is the only point.

...*(Interruptions)*

SHRI BRAJA KISHORE TRIPATHY : Sir, I am coming to the point. He left the NALCO guest house in Koraput at about 8.15 p.m on 7th March for an undisclosed destination...*(Interruptions)*

MR. SPEAKER: What is the issue?

...*(Interruptions)*

श्री ब्रज किशोर त्रिपाठी : अगर ऐसा करेंगे तो हाउस नहीं चलेगा, हमको मालूम है, कैसे क्या होता है।...*(व्यवधान)*

SHRI TARIT BARAN TOPDAR (BARRACKPORE): Do you want to stall the House on this issue?...*(Interruptions)*

MR. SPEAKER: Shri Topdar, what are you doing?

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Please listen to me...(Interruptions)

MR. SPEAKER: Shri Topdar, why are you agitated? Please take your seat. Everybody, please take your seats. Please sit down. Nothing, except what Shri Tripathy is saying, would be recorded.

(Interruptions)* â€¦!

SHRI BRAJA KISHORE TRIPATHY : Sir, it has been reported in the media that at 8.15 p.m. he left NALCO guest house at Koraput for an undisclosed destination....(Interruptions)

MR. SPEAKER: He has that right as an hon. Member of Parliament and also as a citizen of India. How has the security been violated?

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY: Sir, I will come to the point...(Interruptions)

MR. SPEAKER: When will you come to the point?

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Sir, if I do not give you the background, how would you know where is the violation?... (Interruptions) After four hours, at 12.15 a.m, without taking the State police into confidence and keeping them in the dark he came back after his nocturnal visit...(Interruptions)

MR. SPEAKER: I am sorry to say that this is not right.

SHRI BRAJA KISHORE TRIPATHY : When told by SP, Koraput Shri Deepak Kumar that the security of Shri Rahul Gandhi was his security he was instructed by AIG, SPG...(Interruptions)

MR. SPEAKER: Please do not record this.

(Interruptions)* â€¦!

MR. SPEAKER: I have deleted that portion.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Please try to listen what I am sayingâ€¦!

* Not recorded.

(Interruptions). Have I said anything against anybody? I have not said anything unparliamentary...(Interruptions)

MR. SPEAKER: Please take your seats.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : My good wishes to Shri Gandhi for his India visit. I have no objection about that. I have my good wishes for him...(Interruptions)[\[R15\]](#)

MR. SPEAKER: Shri Tripathy, you are a senior and responsible Member.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : Sir, I do not have any objection for his visit. I always have my good wishes for him. ... (Interruptions) Have I told anything unparliamentary? (Interruptions)* â€¦! It is a serious lapse on the part of the SPG as any untoward incident in a naxalite affected district would have shown the State Government in a poor light. ... (Interruptions)

MR. SPEAKER: Do you not want the House to run? Then I will adjourn and just go away.

...(Interruptions)

MR. SPEAKER: If Members behave in this manner, what can I do?

...(Interruptions)

MR. SPEAKER: You are unnecessarily prolonging the matter. I am very sorry to say this, Shri Tripathy. This is not the way to do it.

...(Interruptions)

अध्यक्ष महोदय : आप लोग बैठ जाइए। आपका क्या है?

â€¦(व्यवधान)

SHRI BRAJA KISHORE TRIPATHY : This is a deliberate attempt of the Ministry of Home Affairs, Government of India to violate the provisions of the Constitution of India which is total interference of the law and order arrangement

* Not recorded.

of the State. ...(Interruptions)

MR. SPEAKER: Shri Tripathy, you have given an assurance and you are not keeping it up.

...(Interruptions)

अध्यक्ष महोदय : बस हो गया, अब बैठ जाइए।

...(Interruptions)

MR. SPEAKER: Let him conclude.

...(Interruptions)

MR. SPEAKER: I cannot allow anything more.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY: Sir, I would just refer to a letter of the Principal Secretary of the Government of Orissa to the Home Secretary, Government of India....(Interruptions)

MR. SPEAKER: I am not concerned with the Home Secretary's letter.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : You may not be concerned but we are concerned....(Interruptions)

MR. SPEAKER: The House is not concerned with that letter.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : A number of instructions have been issued by the Government of India regarding security arrangements....(*Interruptions*) Sir, this is a serious matter regarding security arrangement . Always the Home Minsitry is asking the State Government to maintain law and order in the State.

MR. SPEAKER: You have mentioned it. What more do you want to say?

SHRI BRAJA KISHORE TRIPATHY : I want to say the same thing. The Ministry of Home Affairs, Government of India has instructed the State Government to give proper security to the VIPs, namely, 'Z' plus security. It is the responsibility of the State Government. But if the SPG says that they do not require any such thing, then who will be held responsible? That is my point. ...(*Interruptions*)

MR. SPEAKER: You have said it. Nothing more will be allowed. I have allowed you to mention the matter which you told me.

...(*Interruptions*)

MR. SPEAKER: I have allowed him. What more is to be done?

...(*Interruptions*)

MR. SPEAKER: I have allowed him to raise the main issue which he told me.

Nothing will be recorded.

(*Interruptions*)* â€

MR. SPEAKER: If you want to hear the Government's response, then please take your seat. Do not record anything. Sorry, Shri Tripathy.

(*Interruptions*)* â€

MR. SPEAKER: It is not being recorded. Why are you saying this?

(*Interruptions*)* â€

MR. SPEAKER: You have made your main point and I have allowed it.

SHRI BRAJA KISHORE TRIPATHY : What is my point?

* Not recorded.

MR. SPEAKER: Do not ask me.

...(*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY : I want to make my point clear now. This is a clear circular issued by the Ministry of Home Affairs....(*Interruptions*)

MR. SPEAKER: Do you not want the Government's response on this matter? If you do not want their response, then I will call the next hon. Member to speak.

...(*Interruptions*)

MR. SPEAKER: Nothing is being recorded.

(*Interruptions*)* â€

MR. SPEAKER: Do not record without my permission.

...(Interruptions)

MR. SPEAKER: Shri Sethi, this is not fair. Whatever has been permitted by me has been recorded. After I disallow, it is not being recorded.

SHRI ARJUN SETHI (BHADRAK): Sir, every time an hon. Member starts speaking, after a brief while, the hon. Speaker directs that nothing should be recorded....(Interruptions)

MR. SPEAKER: What do you mean by this? What is this? I do not agree with you.

...(Interruptions)

MR. SPEAKER: I have allowed the matter to be raised.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY : What unwanted thing have I told? The Chief Minister has taken a review regarding the security arrangements of the VIPs, about their programme....(Interruptions)

अध्यक्ष महोदय : हमने आपको मैटर रेज़ करने दिया, इससे ज्यादा और क्या करेंगे?

...(Interruptions)

MR. SPEAKER: What he told me, I have allowed it to be raised. It is on record.

* Not recorded.

He is persisting and repeating the same thing. I cannot allow this. How can I allow this?

...(Interruptions)

MR. SPEAKER: I have allowed it to be raised. It is on record. What can I do?

...(Interruptions)

MR. SPEAKER: I have asked the Government also to respond to it.

...(Interruptions)

MR. SPEAKER: He cannot go on speaking unlimited. I have allowed it to be raised. It is on record.

...(Interruptions)

MR. SPEAKER: It is very easy to make allegations against the Chair. I am cooperating with you. I have allowed it to be raised.

...(Interruptions)

अध्यक्ष महोदय : आप बैठ जाइए।

â€¦(व्यवधान)

MR. SPEAKER: Please wait just a minute. Let me hear him. Let there be silence in the House.

...(Interruptions)

MR. SPEAKER: Shri Chowdhury, please take your seat. Let there be silence in the House. What are you doing?

...(Interruptions)

MR. SPEAKER: I do not know what is going to happen to this country. Will you sit down? Please sit down now. What is happening here? What is going on?

...(Interruptions)

MR. SPEAKER: You are not to dictate to me. Please take your seat.

SHRI BRAJA KISHORE TRIPATHY : Sir, very politely, I am drawing their attention.

MR. SPEAKER: There is no question of drawing their attention. You have said what you wanted to say, what you mentioned to me. Whatever you said has been recorded. You are going on and on talking on the same issue which is not relevant.

SHRI BRAJA KISHORE TRIPATHY : There is no repetition.

MR. SPEAKER: I will decide what is relevant and what is not relevant. You cannot go on reading a four-page statement.

SHRI BRAJA KISHORE TRIPATHY : This is a circular of the Home Ministry, Government of India. It has been stated that an unscheduled programme is a clear violation of the instructions laid down in Circular No.VI-23014/124/05-IS-VIII issued by the Ministry of Home Affairs, Government of India....(Interruptions)

MR. SPEAKER: Only Shri Tripathy's statement is to be recorded so far as I allow it.

...(Interruptions)

SHRI BRAJA KISHORE TRIPATHY: What is happening here? It has been specifically laid down in sub-clause (v) to (ix) of clause 3.11 of Part-I of the Circular that for any programme that is undertaken in the night time, especially in sensitive areas, necessary security arrangement should be made by the S.P. of the district. Similarly, clause 4.8 of Part-II of the said Circular prescribes that regular contact with the District Police Authorities should be maintained by the Escort Party of the visiting VIP. None of the above instructions have been followed....(Interruptions) What is happening here?

MR. SPEAKER: Nothing more is allowed. I will not allow. You have raised the point. What is going on?

SHRI BRAJA KISHORE TRIPATHY : A number of instructions have been issued by the Government of India regarding security arrangements.

MR. SPEAKER: You are not cooperating with the Chair.

...(Interruptions)[R17](#)

MR. SPEAKER: You need not reply, Mr. Minister.

...(Interruptions)

MR. SPEAKER: Nothing more will be recorded. You do not want the Government to respond.

(Interruptions)* â€¦!

MR. SPEAKER: Nothing will be recorded.

(Interruptions)* â€¦!

MR. SPEAKER: Other hon. Members have important matters to raise. You are not allowing that. I have already allowed him. I have also spoken to the Minister to respond to that. Even that is not being respected. What more can I do?

...(Interruptions)

MR. SPEAKER: You do not want it. I will have everything expunged. Everything will be expunged unless you take your seat.

...(Interruptions)

MR. SPEAKER: Please take your seat now. Your further submissions had been allowed.

श्री बृज किशोर त्रिपाठी : अध्यक्ष महोदय, माइक वर्यो बार-बार बंद हो रहा है? ...[\(व्यवधान\)](#)

MR. SPEAKER: When I say 'not to be recorded', you should stop.

(Interruptions)

MR. SPEAKER: I allowed you again. You have made your statement and that has been recorded. Now, I have permitted Mr. Basu Deb Acharia because he is not talking.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): I have a very urgent matter to raise. *...(Interruptions)*

MR. SPEAKER: Mr. Tripathy, I can only say that this is very unfair. I have allowed you. Now you cannot conclude at your will. What you have told me, what you have been allowed to say, you have said more than once. You are going

* Not recorded.

on and on. This is not right. For your sake now, I said that the Minister should respond.

SHRI BRAJA KISHORE TRIPATHY : A number of instructions have been issued by the Government of India regarding security arrangements for Shrimati Sonia Gandhi , Shri Rahul Gandhi and other Members of the family.

MR. SPEAKER : Do not repeat. Repetition is not permitted.

SHRI BRAJA KISHORE TRIPATHY : As per these instructions, the Home Ministry communicated in a letter dated 8th June, 2005.

MR. SPEAKER: Bring the proceedings to me. I will decide.

SHRI BRAJA KISHORE TRIPATHY : This is a clear violation of the instructions laid down in the letter dated 8th June, 2005. This is a violation of the instructions. This is a violation of the Constitution. This is a federal structure.

MR. SPEAKER: Will you take you seat now?

SHRI BRAJA KISHORE TRIPATHY : If the Government of India has a parallel police administration in the State, how will the State Government function?

MR. SPEAKER: Bring it to me. I will decide.

SHRI BRAJA KISHORE TRIPATHY : If the SPG people do not abide by the decisions and instructions of the Collector and SP, how can law and order be maintained?

MR. SPEAKER: Take you seat now

SHRI BRAJA KISHORE TRIPATHY : This is a violation of the decisions. *...(Interruptions)*

MR. SPEAKER: Nothing will be recorded any more.

*(Interruptions) *â€¦!*

MR. SPEAKER: If you want to listen to him, he will say; otherwise I will start the next business.

* Not recorded.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): My distinguished colleague from BJD Party in Parliament tried to raise this issue based on the material that he had in his possession. I am not here to hurt the honour of any party or any Member. The distinguished Minister is competent in the State to communicate the law and order situation to the Union Home Ministry. The Union Home Ministry is also competent to communicate or correspond with them as to what has happened. Regarding this matter, I will submit very humbly, with all respect to all the Members that a young Member of Parliament who came first in Parliament. About him, if I have not forgotten the rules, if any kind of allegation *...(Interruptions)*

MR. SPEAKER: Let him finish.

...(Interruptions)

MR. SPEAKER: This is too much. [\[MSOffice18\]](#)

...(Interruptions)

MR. SPEAKER: This is too much. You cannot dictate to any Member. Only Shri Dasmunsi's statement will be recorded.

(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI: Sir, I salute them for their concern. But the rule says that a Member must serve a copy of the notice to the concerned Member. Initially I did not know whether they served or not, but at least as the Minister of Parliamentary Affairs, I ascertained and found that no such copy has been served. ...(Interruptions)

SHRI ARJUN SETHI : Mr. Speaker, Sir, we have given notice. ...(Interruptions)

MR. SPEAKER: Mr. Arjun Sethi, please sit down.

SHRI ARJUN SETHI : Sir, this notice has been there for the last four days.

* Not recorded.

MR. SPEAKER: So what?

SHRI PRIYA RANJAN DASMUNSI: Sir, first of all, I congratulate the BJD, their Chief Minister and the State Government of Orissa for showing tremendous concern for our young leader. That is very good. I know that very distinguished Members are here. I cannot forget the glorious contribution made by Shri Harikrishna Mahtab to the country and to our party. Shri B. Mahtab is here. His concern for this leader is very natural. I feel that Shri Arjun Sethi's concern is also very natural because he has been there with us for a long time. Equally, I also salute the wisdom of Naveen Patnaikji and his Government for their concern. His father Shri Biju Patnaik, besides being a close associate of Pandit Jawahar Lal Nehru, was also the Chief Minister of Orissa. Shri Naveen Patnaik's concern should be more because he normally likes dynamic, young leaders moving here and there. I sincerely feel for their concern. But since this matter concerns the State Government and the SPG, I shall bring it to the notice of the Home Minister. That is all I can say on this, but let them please continue their concern for this young leader. I salute them for this.

SHRI BRAJA KISHORE TRIPATHY : Sir, since the Home Secretary of the Government of Orissa has written a letter about this incident to the Home Secretary of the Government of India, I want the Home Minister to respond to this issue.

MR. SPEAKER: If you had cooperated with me, I would have got everything. But unfortunately you did not cooperate with me. However I will consider your suggestion.